## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ash	ok Kumar Mishra
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C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.30/ BB/ 2017	-	For filing report of OL	230/ 232	Homeward Residential Corporation India Pvt. Ltd., & Another

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Prema Hatti	Roc	Pr
2_	SAJIP. PHD SPJ Co	egod Blincle L ORDER	petiton. I.

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & RD is present. Sri Pramod Kumar, Assistant from O.L office is also present. List it on 04/01/2018.

Member (T)

Member (J)